

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.418
IB/506/ND/2023

IN THE MATTER OF:

Flocus technologies Pvt Ltd

...

Applicant

under Section 59 of (IBC), 2016.

Order delivered on 09.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Liquidator

: Mr. Varun Sharma, Ms. Vanshika Gupta, Advs.

For the ROC

: Mr. HimanshuSinghal, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **29.02.2024.**

-SD-
(Court Officer)